GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

LUK SABNA

UNSTARRED QUESTION NO. 201
TO BE ANSWERED ON 29TH NOVEMBER, 2021

PRADHAN MANTRI ATMANIRBHAR BHARAT ROJGAR YOJANA

201. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the salient features of the Pradhan Mantri Atmanirbhar Bharat Rojgar Yojna and the details of the funds sanctioned allocated and utilized so far in Maharashtra under the said scheme;
- (b) the details of the number of beneficiaries covered under this scheme so far in Maharashtra alongwith the targets set and achievements made there under and the details of the reaction thereto; and
- (c) the details of the steps being taken by the Government to comprehensively cover the targeted beneficiaries under this scheme in the State?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

- (a) to (c): Aatmanirbhar Bharat Rojgar Yojana (ABRY) was launched with effect from 1st October, 2020 as part of Atmanirbhar Bharat package 3.0 to incentivize employers for creation of new employment along with social security benefits and restoration of loss of employment during Covid-19 pandemic. This scheme being implemented through Employees' Provident Fund Organisation (EPFO), seeks to reduce the financial burden of the employers and encourages them to hire more workers. The salient features of the scheme are summarized below:
 - An employee drawing monthly wage of less than Rs. 15000/- who was not working in any establishment registered with the Employees' Provident Fund Organization (EPFO) before 1st October, 2020 is eligible for the benefit. The employees who lost their job during Covid-19 pandemic and did not join in any EPF covered establishment upto 30.09.2020 are also eligible for the benefit.
 - Government of India is crediting for a period of two years, both the employee's share (12% of wages) and employer's share (12% of wages) of contribution payable or only the employee's share, depending on employment strength of the EPFO registered establishments.
 - The scheme has commenced from 1st October 2020 and shall remain open for registration of eligible employers and new employees upto 31st March, 2022. Government is paying the subsidy for two years from the date of registration.

There is no specific State-wise target or allocation of funds under the scheme. All eligible establishments are encouraged to take benefits under this scheme. As on 20.11.2021, benefit of Rs. 404.42 crore has been provided to 6.45 lakh beneficiaries through 17,368 establishments in the State of Maharashtra.

Mass awareness has been created through large-scale publicity through seminars and workshops with both the employers & employers' associations and employees and union representatives. Moreover, EPFO is also promoting the scheme through social media platforms. Further, to increase the coverage, the registration of beneficiaries which was initially only upto 30.06.2021 has been extended till 31.03.2022.
